

Sixteenth Loksabha

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Title: Introduction of the Special Courts for Women Bill, 2018.

DR. UDIT RAJ (NORTH WEST DELHI): I beg to move for leave to introduce a Bill to provide for constitution of special courts for women and for matters connected therewith or incidental thereto.

HON. DEPUTY SPEAKER: The question is:

“That leave to introduce a Bill to provide for constitution of special courts for women and for matters connected therewith or incidental thereto.”

*The motion was adopted.*

\*\* the Bill. DR. UDIT RAJ : Sir, I introduce